

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 262/2025**

In the matter of:

Vijay Kumar

.....Applicant

Versus

Govt. NCT of Delhi & Ors.

.....Respondent(s)

NDOH:-29.08.2025

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Filed by

New Delhi:

Dated: 29.08.2025.

Delhi Pollution Control Committee

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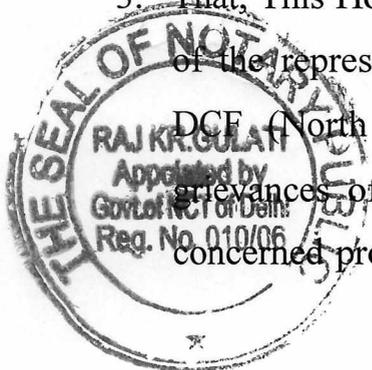
.....Respondent(s)

ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE WITH RESPECT TO THE ORDER DATED 30.05.2025.

IT IS MOST RESPECTFULLY SHOWETH:

I, Amit Chaudhary, Senior Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Senior Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 30.05.2025. The applicant raised the complaint against the illegal cutting of green trees standing over the green belt/forest area of Mangolpuri-Sultanpuri drain by using JCB and cutter machines in violation of environmental norms.
3. That, This Hon'ble Tribunal pleased to constitute a Joint Committee comprising of the representatives of DPCC, District Magistrate (North West), Delhi and DCF (North Division), Delhi, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate



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remedial action. The DPCC will be the nodal agency for coordination and compliance. (2)

4. That, in compliance with the order dated 30.05.2025, the joint inspection of the said site was conducted on 24.07.2025 along with officials from the I&FC (Irrigation and Flood Control), Revenue, Forest Department, DPCC and the applicant. Following observations were made:

- a) The officials of Forest department informed that the similar matter is under examination in the Court of North Forest Division w.r.t. tree cutting offence at the said area in year 2023.
- b) No conclusive evidence was shown by the complainant during inspection showing new tree cutting in 2025 at the said area.
- c) No new tree cutting was observed during inspection.

Copy of the joint inspection report dated 24.07.2025 alongwith geo-tagged photographs of 2025 and 2023 are enclosed herewith as ANNEXURE-1 (Colly).

5. That, as no new tree cutting was observed by the joint team, therefore no action is warranted to be taken presently. However, North Forest Division may be directed to conclude its proceeding pending since 2023.
6. That, in view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 25 AUG day of August, 2025.



ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELHI


DEPONENT

25 AUG 2025

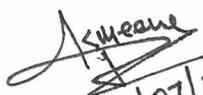
संयुक्त निरीक्षण रिपोर्ट

Annexure-1

आज दिनांक 24/07/2025 को माननीय न्यायालय राष्ट्रीय हरित प्राधिकरण (NHT) के OA No. 262/2025 titled as Vijay Kumar vs GNCTD & Ors. के आदेशानुसार संयुक्त कमेटी द्वारा मंगोलपुरी - सुल्तानपुरी नाले पर पट्टेचफर निरीक्षण किया गया। जिसमें मौके पर DPCC, DM (North West), IFCD, Forest Dept. एवं Complainant भी मौजूद थे। शिकायतकर्ता द्वारा नाले के साथ में काटे गये पेड़ों को दिखाया जो देखने में पुराने लग रहे हैं। वन विभाग के अधिकारियों के द्वारा वर्ष 2023 में Tree offence केस दर्ज होने की जानकारी दी जिसमें I.O. ने वर्ष 2023 की जांचें प्रति दिरवाई। इन वृक्षों का वन विभाग द्वारा वर्ष 2023 में भी वृक्ष अपराध के केस दर्ज किया हुआ है तथा उस पर मुजवाई Tree Officer (North forest Division) में चल रही है। शिकायतकर्ता से मौके पर नये पेड़ काटे जाने के सदर्भ में जानकारी मांगी गई तो उन्होंने कुछ नया नहीं दिखाया, कुछ विडियों दिखाई जिसमें जो वृक्ष काटे हुए मौके पर थे वे आज भी मौके पर खड़े हैं।

वर्ष 2023 के मोटे में यह नाले का स्ट्रेच खाली था वह आज भी वैसा ही है वहाँ काबुली फीकर की साइडिंग मिक्स अपड है। अतः वर्ष 2023 में जो पेड़ काटे गये थे वे ही काटे गये हैं। वर्ष 2025 में कोई नया वृक्ष अपराध मौके पर नहीं मिला और ना ही शिकायतकर्ता द्वारा नये वृक्ष अपराध के जांचें प्रति दिरवाई गई रिपोर्ट बुचना हेतु प्रस्तुत है।


24/07/25
RAVINDER KUMAR
DFO/NFD


24/07/25
Dharmendra Kumar
Forester (NFD)

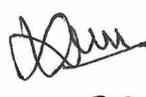

AKASH (F.G) Forest


24/07/25
KHEM CHAND (FOT)


24/7/25
Rishabh Agarwal
AEE, DPCC


24/7/25
(Pat) DC NW
[KUNAL]


24/07/25
MANABUR BURNWAL
JEE, DPCC

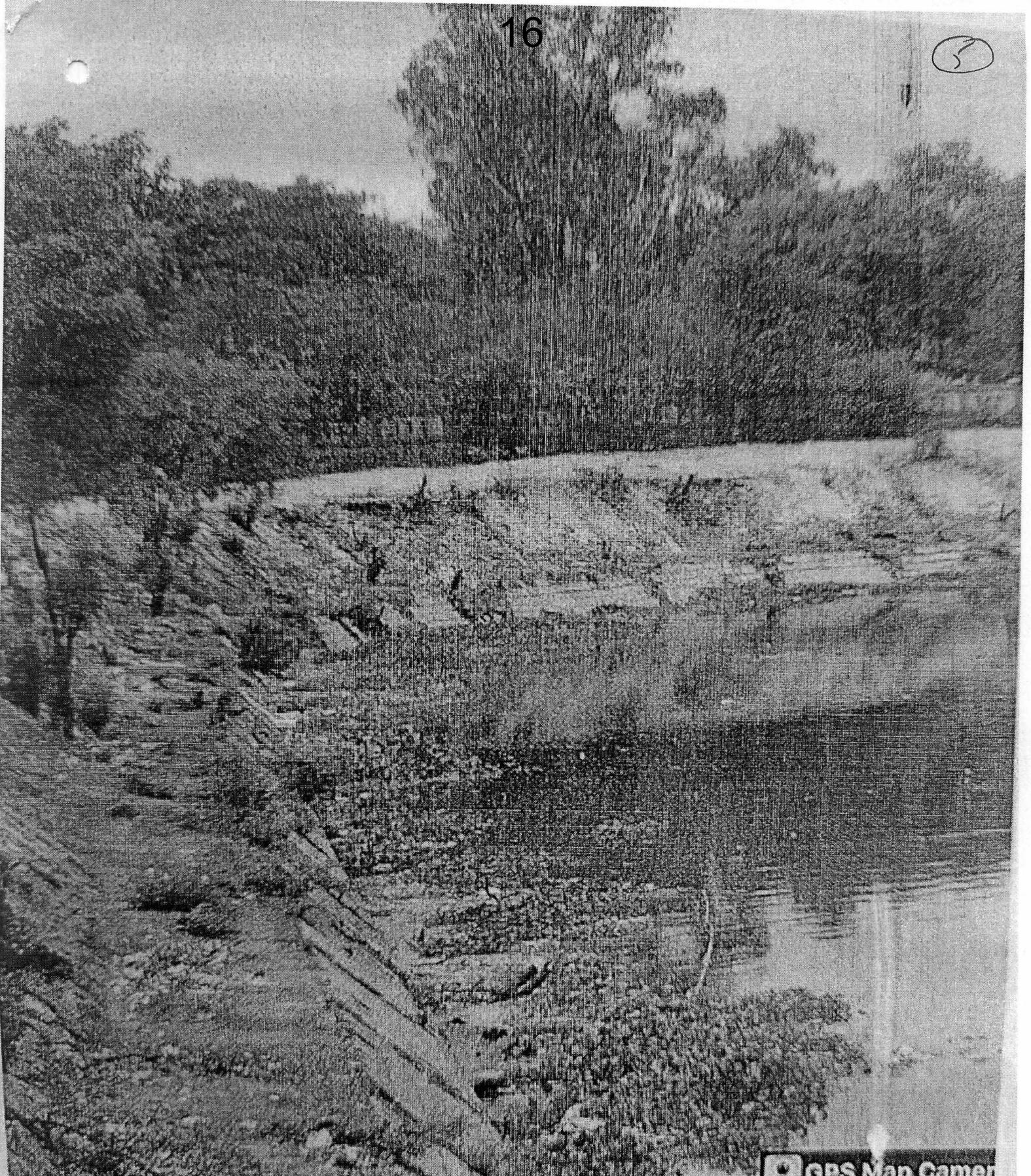

वि. अनिल कुमार
(FG)


Anket Malin (FG)
24/7/25

Attendance sheet dt 24/07/2025

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Name	Signature	(Y)
1. Sh. vijay kumar -		9810674206
2. Ashutosh kumar, A.E., IEFCL		9897953733
3. Hrishabh kaulhal, J.E., IEFCL		8176848476
4. Sh. Ravinder kumar (DRO), forest		7982305235
5. Sh. Dharmendra kumar (forester), forest		
6. En. Akash (F.G) Forest		8607319108
7. Sh. Anket Malik (F.G) Forest		
8. Sh. Vikash (F.G) Forest		
9. Pishalk Agaswal AEE, DPCC		
10. MAHABIR BURNWAL JEE, DPCC		
11. KUNAL (Pat) Dn office Kharaj		
12. KHEMCHAND		



GPS Map Camera

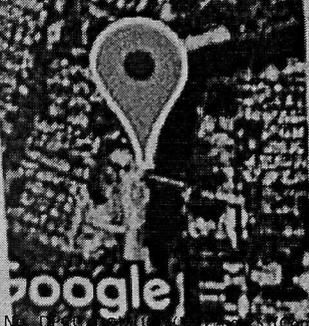
Delhi, Delhi, India

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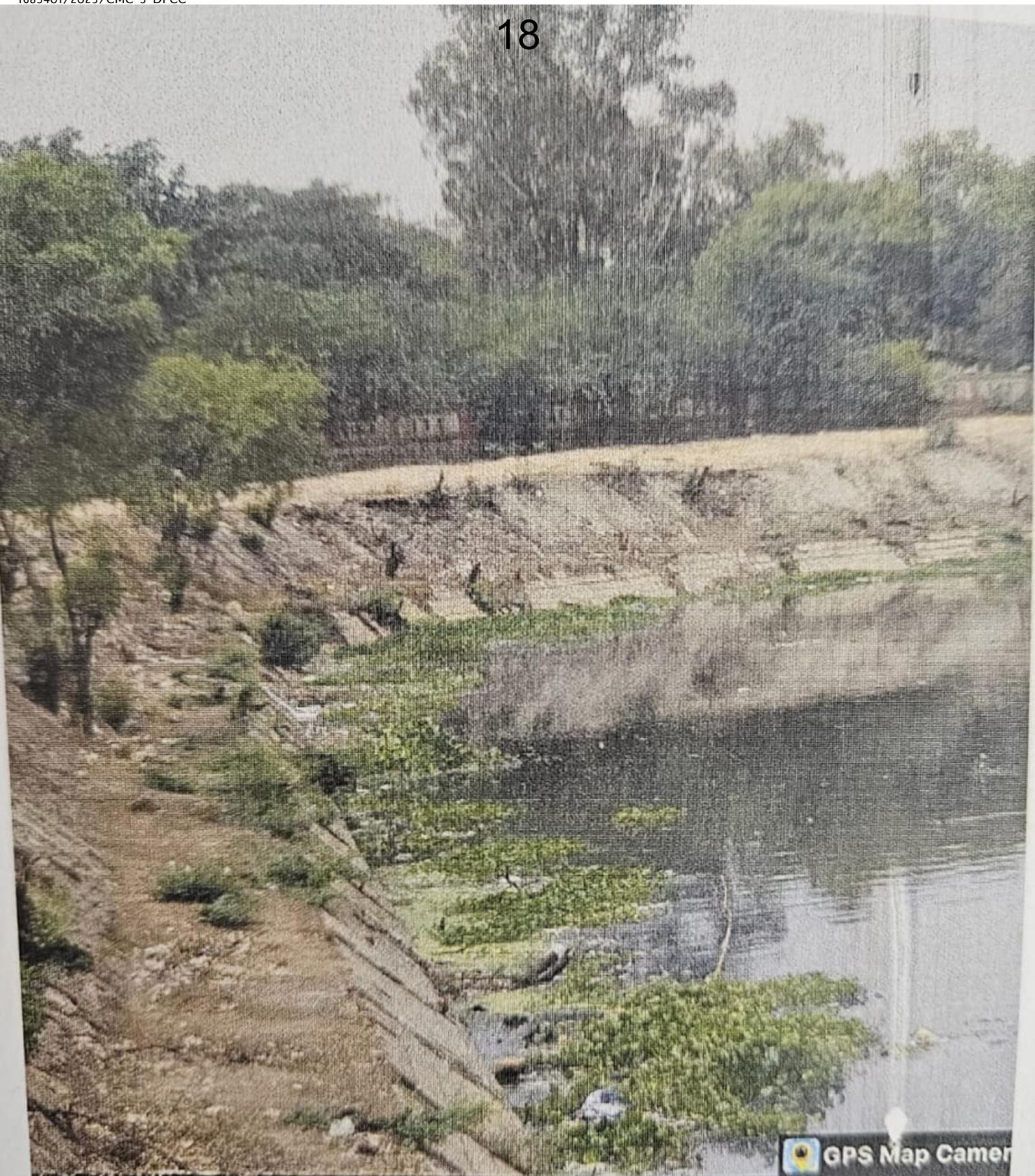




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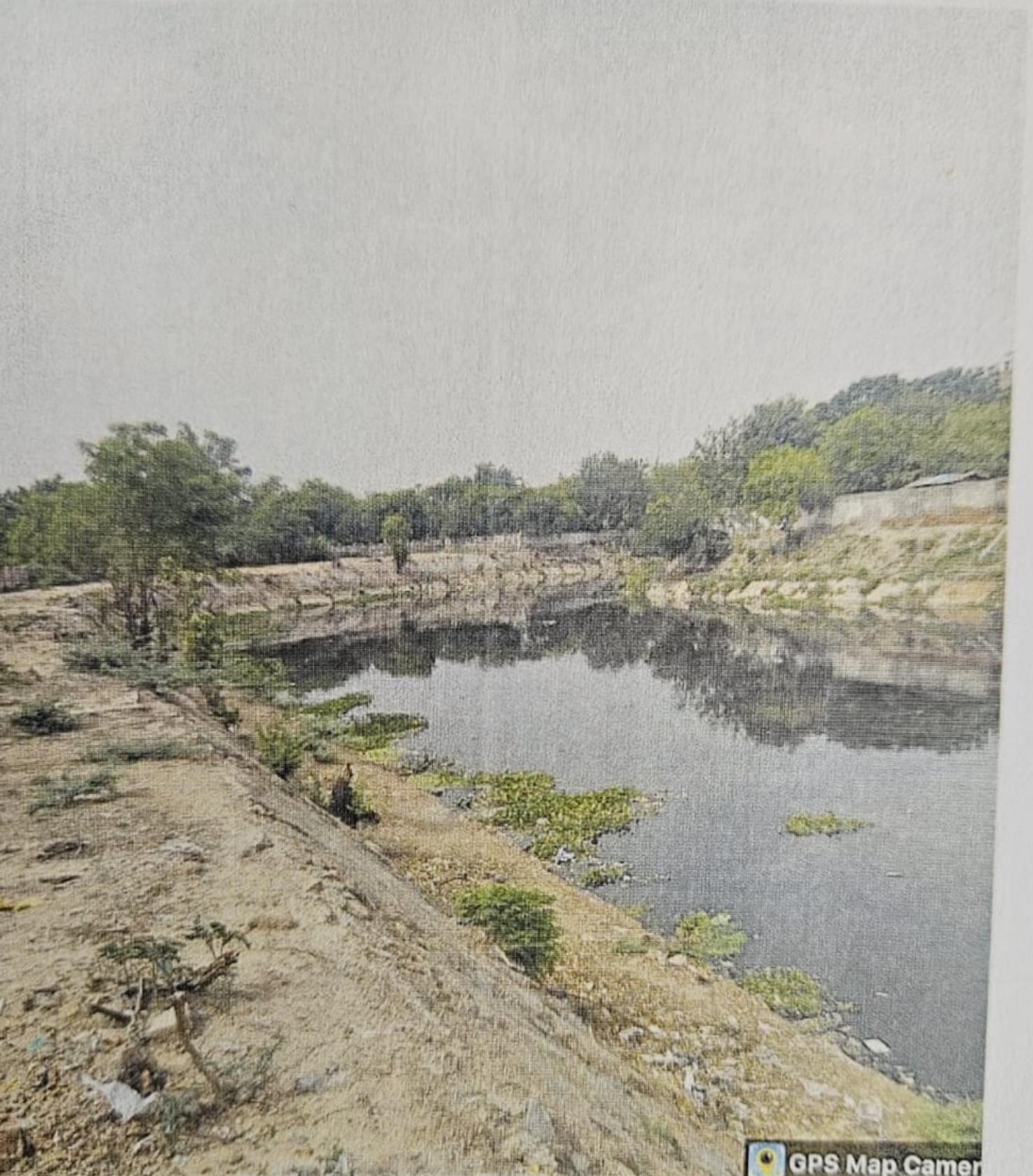
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Long 77.078859°
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2025-07-24(Thu)		12:29



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